

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-384 of 2014 in
DFR No. 1635 of 2014

Dated : 13th October, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Association of Approved Classified Hotels of Kerala ... **Appellant(s)**

Versus

Kerala State Elec. Reg. Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. James P. Thomas

Counsel for the Respondent(s) :

ORDER

Issue notice. Dasti service is permitted. Post the matter on

28.10.2014.

(Rakesh Nath)
Technical Member
pr/js

(Justice M. Karpaga Vinayagam)
Chairperson